



SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF FEBRUARY		DISPOSAL FOR THE MONTH OF FEBRUARY				PENDENCY AS ON 01.02.2021	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRRED OUT	MADE OVER	* DATA CLEARANCE		
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	59	8	0	0	0	0	0	67	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	74	8	0	14	0	0	0	68	6 months
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	481	39	0	41	1	0	0	Total pendency 386 (478-92 RA Cases)	-
5	BENGALURU RURAL	X Addl. District & Sessions Judge, Bengaluru Rural	1622	10	263	6	8	0	0	1881	-
6	BIDAR	Prl.District & Sessions Court, Bidar	773	26	0	109	0	0	0	690	2 years 2 months 5days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	3	0	114	2	0	0	0	115	1 year 1 month 21 days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	26	0	158	1	0	0	0	183	4 days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	120	7	1	5	0	0	0	123	1 year 8 months 29 days

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10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	1	2	0	0	0	1	1 year 2 months
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	640	45	0	62	0	0	0	623	9 months 21 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	769	43	0	9	0	0	0	803	9 months 14 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	201	4	0	7	0	0	0	198	1 year 4 months 13 days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	428	51	0	4	0	30	0	445	1 year 2 months 20 days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	1	29	1	0	0	0	0	31	-
14	GADAG	Addl. District & Sessions Court, Gadag	88	0	0	0	2	0	0	86	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	897	5	0	0	0	0	0	902	-
16	HAVERI	Prl.District and Sessions Court Haveri	58	13	0	0	0	0	0	71	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	41	2	0	2	0	0	0	41	7 months 21 days
18	KODAGU	I Addl. District & Sessions Judge	102	1	0	1	0	0	0	102	1 year 21 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	66	4	1	27	3	0	0	41	10 months 27 days

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20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	24	2	0	1	0	0	0	25	1 year 10 days
21	MANDYA	Prl. District & Sessions Judge, Mandya	63	13	2	0	0	0	0	78	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	61	8	1	7	0	0	0	63	4 months 26 days
		II Addl. District & Sessions Court, Mysuru	264	12	0	10	0	0	0	266	6 months 20 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	26	2	0	1	0	0	0	27	2 months 21 days
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	21	7	0	2	0	6	0	20	9 months 25 days
		II Addl.District & Sessions Court, Shivamogga.	18	4	0	0	0	0	0	22	-
		III Addl.District & Sessions Court, Shivamogga.	31	3	0	1	0	0	0	33	3 months 25 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	10	13	0	0	0	0	0	23	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	19	1	0	2	0	0	0	18	1 year 3 days
		II Addl.District & Sessions Court, Tumakuru	19	1	0	0	0	0	0	20	-
		VI Addl.District & Sessions Court, Tumakuru	25	1	0	2	0	0	0	24	8 months 28 days

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27	UDUPI	Prl.District & Sessions Court	59	4	0	0	0	0	0	63	-
28	UTTARA KANNADA	Prl. District Court. Karwar	25	0	0	4	0	0	0	21	1 year 7 months 13 days
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	2	2	0	0	0	0	0	4	-
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	2	0	0	0	4	11 months 18 days
		IV Addl. Dist. & Sessions Judge, Vijayapur	8	0	0	2	0	0	0	6	5 months 18 days
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
<b>Total</b>			<b>12330</b>	<b>532</b>	<b>563</b>	<b>731</b>	<b>156</b>	<b>36</b>	<b>0</b>	<b>12410</b>	<b>1 year 3 months 3 days</b>

**Note: 92 RA cases pending before the IV Addl. District and Sessions Court, Ballari cannot be taken into account, as said court is dedicated Commercial Court.**